

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

UNSTARRED QUESTION NO. 1578

TO BE ANSWERED ON 25th July, 2017

Prices of Implants

1578. SHRI SULTAN AHMED:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Pharmaceutical Pricing Authority (NPPA) has fixed the price of essential medicines and various kinds of cardiac, orthopaedic and other implants;
- (b) if so, the details thereof;
- (c) whether reports of regulatory authorities in respect of Maharashtra and Odisha have indicated that companies/distributors and hospitals are earning hefty profit on various kind of implants; and
- (d) if so, the action taken to check such activities?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

(a) & (b): National Pharmaceutical Pricing Authority (NPPA) has fixed the ceiling prices of 761 medicines covered under Schedule I of Drugs (Prices Control) Order, 2013 (DPCO, 2013) which also includes two cardiac stents namely, Bare Metal Stents and Drug Eluting Stents.

(c): Yes, Madam. The Drugs Control Department of Maharashtra and Odisha have informed that the prices of various medical devices including orthopaedic implants are very high in comparison to their landing cost (imported) or cost of production.

(d): As per Drugs (Prices Control) Order, 2013 (DPCO, 2013), all manufacturers of Scheduled medicines have to sell their products within the ceiling price fixed by the Government. As regards non-scheduled formulations, the manufacturers are not allowed to increase the price by more than 10 % per annum. The prices are either fixed in case of scheduled medicines or monitored in case of non-scheduled medicines by the NPPA and in case of violation, action for overcharging is taken.
